also have sources of income other than salary, like interest income, rental income, capital gains etc, which they are required to declare in the return of income.

(c) There is no proposal for amendment of the tax procedure on filing of Return, even if salary or pension is the only source of income, as other sources of income related to salary or pension like interest income from bank on deposits, FDs or NSCs, rental income etc. and any other sources are required to be declared in the Return of Income.

## PMJDY in Rajasthan and Gujarat

†1339. DR. KIRODI LAL MEENA: Will the Minister of FINANCE be pleased to state:

- (a) the number of accounts opened so far under Pradhan Mantri Jan Dhan Yojana (PMJDY) in Rajasthan/ Gujarat, the details thereof, district-wise;
  - (b) the details of the amount collected so far under PMJDY; and
- (c) the efforts made by Government to increase the number of branches of public sector banks in rural areas to make PMJDY more successful?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) District-wise information of number of accounts opened under Pradhan Mantri Jan Dhan Yojana (PMJDY) with deposit balance amount in these accounts in Rajasthan and Gujarat is given in Statement (See below).

As per extant guidelines dated 18.5.2017 on rationalisation of Branch Authorisation Policy, Reserve Bank of India (RBI) has granted general permission to domestic Scheduled Commercial Banks (excluding Regional Rural Banks) to open banking outlets at any place in the country, without seeking prior approval of RBI in each case, subject to at least 25 percent of the Total number of banking outlets opened during a financial year being in unbanked rural centres *i.e.* centres having population less than 10,000 (Tier 5 and Tier 6 centres).

Further, ten Small Finance banks and seven Payments Banks have been licensed by RBI for providing banking services across the country including the rural centres.

<sup>†</sup>Original notice of the question was received in Hindi.

Under Pradhan Mantri Jan-Dhan Yojana (PMJDY), all villages were mapped by banks into 1.59 lakh Sub-Service Areas (SSAs) where one SSA catering to 1,000 to 1,500 households. As informed by banks, while 0.33 lakh SSAs have been covered with bank branches, 1.26 lakh SSAs, have been covered by deployment of interoperable Business Correspondents (BCs).

Further, as informed by RBI, as on 31.3.2019, there were 5.41 lakh banking outlets in villages in the country providing banking services including cash withdrawal, deposit, remittance etc. through BCs.

Statement

District-wise number of accounts opened under PMJDY and deposit balance in these accounts in the districts of Rajasthan and Gujrat as on 19.02.2020

State	District	Number of D	eposit balance
		accounts opened	in PMJDY
		under PMJDY	Accounts
		(in lakh)	(In ₹ crore)
1	2	3	4
Gujarat	Ahmedabad	11.83	462.74
Gujarat	Amreli	2.37	92.67
Gujarat	Anand	5.07	177.50
Gujarat	Arvalli	2.92	62.36
Gujarat	Banas Kantha	11.73	272.13
Gujarat	Bharuch	5.25	192.22
Gujarat	Bhavnagar	6.25	184.84
Gujarat	Boatad	1.24	30.04
Gujarat	Chhotaudepur	1.36	36.63
Gujarat	Dahod	9.23	162.54
Gujarat	Devbhoomi Dawarka	0.94	47.44
Gujarat	Gandhinagar	2.44	137.13

Written Answers to	[3 March, 2020]	Unstarred (	Questions 161
1	2	3	4
Gujarat	Gir Somnath	1.75	70.17
Gujarat	Jamnagar	3.44	143.23
Gujarat	Junagadh	3.33	164.21
Gujarat	Kachchh	5.97	268.31
Gujarat	Kheda	5.82	165.06
Gujarat	Mahesana	4.74	202.01
Gujarat	Mahisagar	0.66	18.86
Gujarat	Morbi	1.02	35.65
Gujarat	Narmada	2.51	65.60
Gujarat	Navsari	3.77	189.70
Gujarat	Panch Mahals	6.68	198.03
Gujarat	Patan	4.09	111.03
Gujarat	Porbandar	0.89	41.07
Gujarat	Rajkot	5.74	250.77
Gujarat	Sabar Kantha	4.91	125.46
Gujarat	Surat	15.22	533.60
Gujarat	Surendranagar	4.33	146.06
Gujarat	Tapi	2.09	62.94
Gujarat	The Dangs	1.08	44.70
Gujarat	Vadodara	8.30	320.86
Gujarat	Valsad	5.66	248.53
Total	(Gujarat)	152.61	5264.11
Rajasthan	Ajmer	8.46	314.49
Rajasthan	Alwar	12.71	410.13
Rajasthan	Banswara	11.25	205.36
Rajasthan	Baran	4.42	115.78

162	Written Answers to	[RAJYA SABHA]	II
162	Written Answers to	[KAJ IA SADRA]	Unstarred Questions

1,	2	3	4
Rajasthan	Barmer	12.94	355.93
Rajasthan	Bharatpur	10.46	264.53
Rajasthan	Bhilwara	11.36	397.39
Rajasthan	Bikaner	7.48	260.77
Rajasthan	Bundi	3.92	138.43
Rajasthan	Chittaurgarh	6.43	223.13
Rajasthan	Churu	7.82	243.94
Rajasthan	Dausa	6.75	218.62
Rajasthan	Dhaulpur	5.71	124.08
Rajasthan	Dungarpur	7.42	234.11
Rajasthan	Ganganagar	7.21	255.66
Rajasthan	Hanumangarh	6.62	198.10
Rajasthan	Jaipur	20.87	874.49
Rajasthan	Jaisalmer	2.30	88.31
Rajasthan	Jalor	7.99	273.00
Rajasthan	Jhalawar	6.24	149.98
Rajasthan	Jhunjhunun	6.87	233.37
Rajasthan	Jodhpur	11.91	453.29
Rajasthan	Karauli	6.16	184.92
Rajasthan	Kota	5.54	210.61
Rajasthan	Nagaur	13.97	423.27
Rajasthan	Pali	8.28	377.31
Rajasthan	Pratapgarh	4.89	90.09
Rajasthan	Rajsamand	5.04	184.47
Rajasthan	Sawai Madhopur	5.22	211.16
Rajasthan	Sikar	8.93	291.31

Written Answers to	[3 March, 2020]	Unstarred Questions 163	
1	2	3	4
Rajasthan	Sirohi	4.28	187.78
Rajasthan	Tonk	5.52	228.81
Rajasthan	Udaipur	12.77	442.72
Total	(Rajasthan)	267.75	8865.34

Source: Banks

## **Guidelines for collecting the Swachh Bharat Cess**

1340. SHRI G.C. CHANDRASHEKHAR: Will the Minister of FINANCE be pleased to state:

- (a) whether Government has defined the guidelines for collecting the Swachh Bharat Cess; and
  - (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Yes Sir. The levy of Swachh Bharat Cess was implemented with effect from 15th November, 2015 at the rate of 0.5% on all taxable services and is collected as per provisions of Chapter VI of the Finance Act, 2015. The levy of Swachh Bharat Cess has been abolished with effect from 1st July, 2017.

## Status of financial position of LIC

1341. SHRI V. VIJAYASAI REDDY: Will the Minister of FINANCE be pleased to state:

- (a) whether it has come to the notice of Government the recent posting in social media about the financial health of LIC;
  - (b) if so, Government's reaction thereto;
- (c) the market share of LIC in Total life insurance policies of the country for the last five years, year-wise including the current year, and
- (d) The percentage of first three premium collected by LIC and other insurance companies for the last three years and the current year, year-wise and company-wise?